

LIST OF CASES WHERE CASE MANAGEMENT HEARING WAS HELD DURING THE MONTH OF JULY 2026

SR N O.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRA TION	PETITIONER NAMED VS RESPONDENT NAME	DATE OF CASE MANAGEMENT HEARING						
								FRAMING THE ISSUES	LISTING WITNESSES	OFAFFIDAVI T EVIDENCE	AFFIDAVI OFT WITNESSES	WRITTEN OFARGUMEN TS	ORAL ARGUMENTS	OTHER STAGES/H EARING DATE
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL											
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	52/2026	15.01.2026	SANDEEP GOEL VS SULTAN MOHD SHAHID	06.07.2026	18.07.2026 07.08.2026	18.07.2026 07.08.2026	01.08.2026 10.08.2026	22.08.2026	24.08.2026	
			306	CS (COMM)	99/2026	27.01.2026	HARMIT SINGH VS SHIV NATH PANDEY & ANR	09.07.2026	25.07.2026	25.07.2026	01.08.2026	07.08.2026	19.08.2026	
			306	CS (COMM)	1287/2025	04.12.2025	M/S CALLONE IMPORTS PVT LTD VS NIDHIKA AHUJA	09.07.2026	25.07.2026	25.07.2026	28.07.2026	07.08.2026	18.08.2026	
			306	CS (COMM)	490/2026	28.04.2026	M/S KAY ESS TRADE LINKS VS M/S MOBILE POINT	13.07.2026	25.07.2026	25.07.2026	31.07.2026	07.08.2026	12.08.2026	
			306	CS (COMM)	26/2026	09.01.2026	NEERAJ GUPTA VS AGRHARI SHOE CENTRE	13.07.2026	25.07.2026 07.08.2026	25.07.2026 07.08.2026	28.07.2026 10.08.2026	22.08.2026	01.09.2026	
			306	CS (COMM)	224/2026	21.02.2026	UCO BANK VS SHANZA RUBAB	13.07.2026	25.07.2026 07.08.2026	25.07.2026 07.08.2026	28.07.2026 12.08.2026	22.08.2026	25.08.2026	
			306	CS (COMM)	498/2026	29.04.2026	RAVI KUMAR CHAHAR VS MANOJ KUMAR	23.07.2026	31.07.2026 13.08.2026	31.07.2026 13.08.2026	06.08.2026 19.08.2026	31.08.2026	07.09.2026	
			306	CS (COMM)	219/2026	20.02.2026	DEV STAINLESS STEEL PVT LTD VS KDS COMPONENTS	30.07.2026	13.08.2026	13.08.2026	20.08.2026	31.08.2026	07.09.2026	
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM /1266/2025		GAUTAM BHATI VS MODA COCKTAIL	10.07.2026	27.07.2026		12.08.2026	12.08.2026	17.08.2026	17.08.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM / 283/2026		MADHU CHABRA VS KUMAR GAURAV	11.07.2026	28.07.2026	04.08.2026	04.08.2026	18.08.2026	18.08.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM /121/2026		RACHNA CHOPRA VS SUMIT ANAND	13.07.2026	04.08.2026	12.08.2026	12.08.2026	24.08.2026	24.08.2026	
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/COMM / 249/2026		ANIL AGGARWAL VS PRASHANT SOLANKI	23.07.2026	05.08.2026	13.08.2026	13.08.2026	29.08.2026	29.08.2026	

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	309	CS (COMM)	CS (COMM)/265/2026	06-03-2026	Rajesh Jain Vs Maik Jain Proprietor of R C Jewel Art	07.07.2026	PE: 20.08.2026					
			309	CS (COMM)	CS (COMM)/32/2026	13-01-2026	M/s SKO FASHION through its proprietor Shri Sabir Ansari Vs M/s MAHERA CREATION PVT LTD	07.07.2026	PE: 05.08.2026					
			309	CS (COMM)	CS (COMM)/908/2025	08-08-2025	M/S LAXMI LUMBER INDUSTRIES PVT. LTD Vs SHEARLING SKINS PVT LTD AND ORS	08.07.2026	PE: 04.08.2026					
			309	CS (COMM)	CS (COMM)/1137/2025	31-10-2025	MRKL FAB PRIVATE LIMITED Vs MAHALAKSHMI TEXTILES	13.07.2026	LC appointed		As per order, parties to file list of witnesses as per order 16 Rule 1 CPC within			
			309	CS (COMM)	CS (COMM)/513/2026	04-05-2026	STATE BANK OF INDIA Vs AJIT KAUR	15.07.2026	PE: 07.08.2026					
			309	CS (COMM)	CS (COMM)/515/2026	04-05-2026	UNION BANK OF INDIA Vs TAJINDER BAJAJ	16.07.2026	PE: 19.08.2026					
			309	CS (COMM)	CS (COMM)/364/2026	25-03-2026	M/s JATIN OFFSET PRINTERS Vs JHARKHAND BENGAL FREIGHT CARRIER PVT LTD AND ORS	17.07.2026	PE: 20.08.2026					
			309	CS (COMM)	CS (COMM)/467/2026	21-04-2026	Chanchal Gupta Vs Pradip Sureka	20.07.2026	PE: 19.08.2026		Affidavit in-evidence be filed			
			309	CS (COMM)	CS (COMM)/321/2026	16-03-2026	UNION BANK OF INDIA Vs SUNITA AND ORS.	22.07.2026	PE: 19.08.2026		Affidavit in-evidence be filed			
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	CS COMM	552/25	17.05.2025	YOGESH AGGARWAL Vs. MUNICIPAL CORPORATION OF DELHI	17.07.2026 for PE and 22.07.2026 for DE a						
				CS COMM	413/26	07.04.2026	STATE BANK OF INDIA Vs. PARVEEN SHOKEEN	21.07.2026 for final arguments						
				CS COMM	1220/25	19.11.2025	M/s Devesh Singh Vs. M/s Ved Prakash Mittal & So	29.07.2026 for PE, on 05.08.2026 for DE and 12.08.2026 for final arguments.						
				CS COMM	1326/25	13.12.2025	Prashant Sharma Vs Delhi Jal Board	06.08.2026 for PE and on 14.08.2026 for DE as well as final arguments.						
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	402	CIVIL SUIT	CS (COMM)-970/2025	04.09.2025	DAVINDER SINGH Vs SETHI BURGER CLUB PVT. LTD.	YES						

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14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	cs	CS (COMM)/193/2026	21-02-2026	BANK OF BARODA Vs MD ADNAN	01-07-2026	Nil	Nil	Nil	Nil	Nil	Nil
			cs	CS (COMM)/1036/2025	19-12-2025	SBWOOD LAM LLP Vs SURESH CHAND PROPRIETOR KRISHNA PLYWOOD	09-07-2026	Nil	Nil	Nil	Nil	Nil	Nil
			cs	CS (COMM)/404/2025	14-05-2025	Canara Bank Vs M/S S.K. FASHION WORLD THROUGH ITS PROPRIETOR ASHYA PRAVEEN AND ORS	10-07-2026	Nil	Nil	Nil	Nil	Nil	Nil
			cs	CS (COMM)/287/2026	24-03-2026	STATE BANK OF INDIA Vs SATISH KUMAR	21-07-2026	Nil	Nil	Nil	Nil	Nil	Nil
			cs	CS (COMM)/119/2026	31-01-2026	Kavita Goel Proprietor of Goel Enterprises-- Vs Himanshu Bhagat Proprietor of Bhagat Communication	25-07-2026	Nil	Nil	Nil	Nil	Nil	Nil
			cs	CS (COMM)/200/2026	23-02-2026	Sunrise International Vs Prabhunath Pandey Proprietor of M/s Surayansh Enterprises	25-07-2026	Nil	Nil	Nil	Nil	Nil	Nil
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL										
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL										
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL										
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL										
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL										
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS COMM.	328/2025	03-05-2025	Dalip Singh Adhikari Vs New India Assurance Co Ltd	07.07.2026	ALREADY FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN
				CS COMM.	834/2024	05-10-2024	SHYAM SUNDAR KASHYAP Vs JITEN DAR KUMAR AND ORS.	09.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN
				CS COMM.	37/2020	20-01-2020	CENTRAL BANK OF INDIA Vs JITENDER SINGH AND ANR	14.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE NOT GIVEN	DATE NOT GIVEN

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				CS COMM.	495/2025	04-07-2025	M/S BIMALA ENTERPRISES Vs FAST ENTERPRISES AND ANR.	15.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN		
				CS COMM.	616/2025	05-08-2025	SHAPOORJI PALLONJI AND CO. PVT. LTD AND SHAPOORJI PALLONJI QATAR W.L.L. Vs M/S MISFIT ENGINEERS	20.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN		
				CS COMM.	530/2025	14-07-2025	SH. PARVEEN JAIN AND ORS. Vs UNION BANK OF INDIA	22.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN		
				CS COMM.	598/2025	29-07-2025	BANSIWAL SERVICE STATION Vs SANDEEP KUMAR	23.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN		
				CS COMM.	390/2020	09-09-2020	M/S MADHUR CONFECTIONERS PRIVATE LIMITED Vs SHREE RENUKA SUGARS LTD.	25.07.2026	NOT FILED	NOT FILED	NOT FILED	DATE GIVEN	DATE NOT GIVEN	DATE NOT GIVEN		
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	133/2024	13.02.2024	Pernod India Vs Milap Chandigarh Ricardo Liquor	07.07.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	04.11.2026	
				CS (COMM.)	428 / 2025	30.05.2025	STATE BANK OF INDIA Vs SUSHMA	08.07.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	02.09.2026	
				CS (COMM.)	790 / 2024	23.09.2024	Paharpur Cooling Towers Ltd Through AR Vs Manali Engineering India	09.07.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	02.11.2026	
				CS (COMM.)	497 / 2024	06.06.2024	M/S SUNSHINE TEAHOUSE PVT. LTD. Vs TEAYOS	15.07.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	18.11.2026	
				CS (COMM.)	236 / 25	23.07.2025	B INTERNATIONAL TRADING CO THOUGH ITS PROPRIETOR BASIL Y S BARADEIYA Vs M S MARCELLA	16.07.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	06.10.2026	
				CS (COMM.)	442 / 23	03.08.2023	M/S. SATPALDA TRADING PVT. LTD AND ORS Vs ICICI BANK LIMITED	22.07.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	04.11.2026	
				CS (COMM.)	453 / 25	05.06.2025	Chandra Shekhar Vs State of Uttar Pradesh	28.07.2026	WITHIN WEEK	ONE WITHIN ONE WEEK	NOT FILED	DATE GIVEN	DATE NOT GIVEN	MISC. APPREAN CE	26.11.2026	
22	MS. DEEPALI SHARMA DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL													
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, Court Block-I	New Civil Suit	CS (Comm) No. 104/2024	02.03.2024	Max Healthcare Institute Limited Vs. Bharam Singh	15.07.2026	31.08.2026	Within 15 days	in 03.09.2026	NIL	NIL	NA		

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			12, Court Block-I	New Civil Suit	CS (Comm) No.249/2026	05.05.2026	Global Medilife System Vs. Akhilesh Pandey	20.07.2026	18.08.2026	Within 15 days	in	02.09.2026	NIL	NIL	NA	
			12, Court Block-I	New Civil Suit	CS (Comm) No. 450/2025	27.09.2025	North East Center For Technology Application and Reach Vs. AB Composite Pvt. Ltd.	22.07.2026	03.08.2026	Within 15 days	in	10.08.2026	NIL	NIL	NA	
			12, Court Block-I	New Civil Suit	CS (Comm) No. 305/2026	26.05.2026	Sunil Choudhary Vs Munish Tyagi	31.07.2026	24.08.2026	Within 15 days	in	02.09.2026	NIL	NIL	NA	
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, Court Block-I	New Commercial	CS (COMM) 259/2024	21.05.2024	DEVKI FOUNDATION VS FAUJDAR PRASAD	06.07.2026	WITHIN TWO WEEKS	10.08.2026	16.09.2026	-	-	22.10.2026	-	
			6, Court Block-I	New Commercial	CS (COMM) 79/2026	07.02.2026	PUNJAB NATIONAL BANK VS RINKI SAINI	20.07.2026	WITHIN TWO WEEKS	21.08.2026	21.09.2026	-	-	28.10.2026	-	
			6, Court Block-I	New Commercial	CS (COMM) 460/2025	08.10.2025	ACRES BUILDWELL VS INTERNATIONAL LAND DEVELOPERS	24.07.2026	WITHIN TWO WEEKS	24.08.2026, 25.08.2026, 29.08.2026	22.09.2026, 25.09.2026	-	-	30.10.2026	-	
25	SH. SANDEEP YADAV	SOUTH	17, Court Block-I	New Commercial	CS (COMM)/2 38/2023	25.04.2023	M/S. RATHORE MARKETING THROUGH MR. NARPATH SINGH SOLE PROPRIETOR OF M/S RATHORE MARKETING VS M/S. MALHENDRA	46209	Within 2 weeks	Within weeks	2	Within weeks	2	within two weeks after closure of DE	07.09.2026	07.08.2026
			17, Court Block-I	New Commercial	CS (COMM)/1 83/2024	12.04.2024	ZETWERK MANUFACTURING BUSINESS PRIVATE LIMITED VS. BHOLASINGH JAIPRAKASH CONSTRUCTION LIMITED	46213	Within 2 weeks	Within weeks	2	Within weeks	2	within two weeks after closure of DE	31.08.2026	11.08.2026
			17, Court Block-I	New Commercial	CS (COMM)/1 71/2023	21.03.2023	GM MODULAR PVT. LTD. VS GM INNOVATIONS PRIVATE LIMITED	46217	Within 15 days	Within days	15	Within days	15	NA	NA	15.10.2026
			17, Court Block-I	New Commercial	CS (COMM)/4 84/2025	17.10.2025	M/S JAINSONS DEPARTMENTAL STORES VS M/S UNITED COFFEE HOUSE & ORS.	46224	Within 2 weeks	Within weeks	2	Within weeks	2	within two weeks after closure of DE	46286	25.08.2026
			17, Court Block-I	New Commercial	CS (COMM)/5 33/2024	23.11.2024	THE SOUTH INDIAN BANK LTD. VS PAUL VARGHESE	22.07.2026	Within 2 weeks	Within weeks	2	Within weeks	2	NA	NA	12.08.2026
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, Court Block-II	New Commercial	CS (COMM.) 79/2025	13.02.2025	DIAMOND MODULAR PVT. LTD. VS SOURABH SINGLA (PROP. OF SUMITRA ENTERPRISE)	16.07.2026	03.08.2026	-	-	-	-	-	05.09.2026	
			29, Court Block-II	New Commercial	CS (COMM.) 81/2025	13.02.2025	M/S GOLDMEDAL ELECTRICALS PVT. LTD. VS RAMESH KUMAR (PROP. OF MA AASHAPURA ENTERPRISES)	17.07.2026	10.08.2026 AND 11.08.2026	-	-	-	-	24.08.2026 AND 25.08.2026	18.09.2026	
			29, Court Block-II	New Commercial	CS (COMM.) 245/2025	08.05.2025	STAR SOLUTIONS PVT. LTD. VS M/S GHODU INFOTECH PVT. LTD. & ANR.	28.07.2026	03.08.2026	-	-	-	-	-	17.09.2026	

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27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	CS/COMMERCIAL	CS/COM/382/2023	08-06-2023	M/S NLMK INDIA SERVICE CENTER VS POGGENAMP ELECTRICAL STEEL	10-07-2024	-	14-05-2025	-	-	-	19-09-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COM/544/2023	27-09-2023	AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.	25-09-2024	-	26-11-2024	-	-	Final Arguments	08-08-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/99/2025	24-02-2025	ENERGIZERS IT SERVICES VS PVR INOX LTD.	18-09-2025	-	-	-	-	-	06-08-2026
			40, New Court Block-II	CS/COMMERCIAL	CS/COMM/612/2023	07-11-2023	M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI	29-01-2026	-	-	-	-	-	21-07-2026
28	MS. RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	NIL											
30	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL											
32	MS. NEELAM SINGH	SOUTH-EAST	NIL											
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	CS(COMM.) 54/2026	20.01.2026	M/S SCJ PLASTICS (P) LTD. VS. M/S ABR PETRO PRODUCTS LTD.	14.07.2026	WITHIN 15 DAYS	4 WEEKS	20.08.2026 PE AND 28.09.2026 DE	NIL	NIL	12.10.2026 AND 13.10.2026 FINAL ARGUMENTS
				COMMERCIAL CASE	CS(COMM.) 961/2026	28.11.2025	MANOJ KUMAR BHARITYA PROPRIETOR OF M/S M D INDUSTRIES VS MOHD FEROUZ KHAN PROPRIETOR OF	13.07.2026	WITHIN 15 DAYS	2 WEEKS	01.08.2026 PE AND 31.08.2026 DE	NIL	NIL	11.09.2026 FINAL ARGUMENTS
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL											
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	135/2021	26-08-2021	INDIAN BANK VS HIMALAYAN FOOD CORNER	AMIT PODDAR VS. UJJWAL KUMAR	NIL	04-07-2026	1768	YES	CONTES TED	NIL

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			209	RECOVERY	212/2021	18-11-2021	SONU MANDEEP BHAVAYA MALHOTRA VS. ARRAGWAL VS. RAJEEV DHAWAN	NIL	25-07-2026	1707	YES	CONTES TED	NIL		
			209	RECOVERY	215/2024	23-07-2024	LALIT GOEL VS. AMIT MCR BUILDWELL VS. ANIL MISHRA	NIL	04-07-2026	706	YES	CONTES TED	NIL		
			209	RECOVERY	38/2025	04-02-2025	OM PRAKASH AKHIL BANSAL VS. SHARMA VS. AKSHIT PIYUSH GUPTA	NIL	11-07-2026	522	YES	CONTES TED	NIL		
			209	RECOVERY	283/2025	09-10-2025	UNION BANK OF INDIA VS. MANOJ SEHGAL	ARUN PALNI VS. AMBAR EEN	NIL	06-07-2026	267	YES	CONTES TED	NIL	
			209	RECOVERY	335/2025	01-12-2025	PUNJAB NATIONAL BANK VS. M/S KUMAR MANJU VERMA	SANJAY VS. LALIT PANDEY	NIL	22-07-2026	231	YES	CONTES TED	NIL	
			209	RECOVERY	106/2025	02-04-2025	THE NAINITAL BANK LTD. VS. MOHAN RADHA BAJAJ VS. VIKAS SHARMA	ALOK VS. SHARMA	NIL	31-07-2026	484	YES	CONTES TED	NIL	
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	281/2025	08-10-2025	STATE BANK OF INDIA VS. SATISH KUMAR	SUCHITTA DIXIT	NIL	06-07-2026	268	YES	CONTES TED	NIL	
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL												
39	SH. PRITAM SINGH DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building	CS(COMMER CIAL)	CS (COMM) 433/25	11.07.2025	Sanjay Saini Vs. VSN Electro components private ltd	13.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE13th and 14th August.2026 AND DE 24th and 25th August 2026	
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 425/25	09.07.2025	JMW India Private Limited Through its Authorized Representative Vs. Dinesh Verma Sole Proprietor of M/s Advent Enterprises	14.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 18.08.2026 & 25.08.2026 For D.E. - 01.09.2026 & 10.09.2026	
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 352/24	01.07.2024	Punjab National Bank Vs. Manish Jain	14.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 29.08.2026 For D.E. - 03.09.2026 Final Arguments 14.09.2026	
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 125/26	28.02.2026	M/S Shri Jewellers Vs. Sh Mahesh Kuma	16.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 11.08.2026, 13.08.2026 & 14.08.2026 For D.E. - 02.09.2026 &	

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 668/25	26.11.2026	Pioneer Paints Private Limited Vs. Kulmeet Oberoi	25.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	02.09.2026 and 05.09.2026 and 10.09.2026 and 11.09.2026 Final Accounts PE 25.08.2026
			301, New Court Building	CS(COMMER CIAL)	CS (Comm.) 4/26	06.01.2026	STATE BANK OF INDIA Vs. Shikha Jain Proprietor of Shree Shyam	25.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 600/25	14.10.2025	Nikhil Gupta Vs. Arjun Kumar Duggar	27.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 1st and 8th September, 2026 and 15th and 22nd September, 2026
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 151/26	18.03.2026	Shree Sai Printers Vs. Life of Riley	27.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	PE 24th and 31st August, 2026 DE 7th and 14th September, 2026
			301, New Court Building	CS(COMMER CIAL)	CS (COMM) 31/26	17.01.2026	Basanti Puthiyaveetil Abdulrahiman Sulaiman Vs.	30.07.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 09.09.2026 & 23.09.2026 For D.E. - 08.10.2026 & 22.10.2026
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAH DAR	ROOM 208	NO COMMERCIAL	CS COMM 642/2025	10-11-2025	VLK ASSOCIATES PVT LTD Vs NYSAA RETAIL PRIVATE LIMITED	46205	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04-08-2026
			ROOM 208	NO COMMERCIAL	CS COMM 525/2025	29-08-2025	Vandana Bansal Vs Booking Jini Private Limited	46206	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/08-08-2026
			ROOM 208	NO COMMERCIAL	CS COMM 239/2025	17-04-2025	Badri Prasad Goyal Vs APV Realty Ltd	46207	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17-08-2026
			ROOM 208	NO COMMERCIAL	CS COMM 594/2025	10-10-2025	DARSHAN POWER SOLUTIONS VS. DUBEY AGENCY AND KRISHI AGRO	46210	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/20-07-2026
			ROOM 208	NO COMMERCIAL	CS COMM 198/2026	09-04-2026	SURESH VIJ Vs HAIR MASTER SALON PRIVATE LIMITED THROUGH ITS DIRECTOR, ASHISH BATRA	46213	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/17-08-2026
			ROOM 208	NO COMMERCIAL	CS COMM 83/2026	13-02-2026	SH JITENDER KOHLI Vs UKAR HEALTHCARE PVT LTD AND ORS	46214	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/08-08-2026
			ROOM 208	NO COMMERCIAL	CS COMM 447/2025	17-07-2025	Veena Verma Vs Gautam Arora Alias Gaurav Arora	13-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/06-08-2026
			ROOM 208	NO COMMERCIAL	CS COMM 98/2026	18-02-2026	IDD Bioscience Pvt Ltd Vs Gupta Homeo Pharmacy	15-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/04-08-2026
			ROOM 208	NO COMMERCIAL	CS COMM 126/2026	28-02-2026	UNION BANK OF INDIA Vs MR NASIR HUSSAIN	15-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/06-08-2026

SRCOURT		DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
			ROOM NO 208	COMMERCIAL	CS COMM 170/2026	28-03-2026	Bank of Baroda VS Sanjay	16-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/28-07-2026
			ROOM NO 208	COMMERCIAL	CS COMM 323/2025	20-05-2025	MOHD MUJAHID Vs KHATU SHAYAM	16-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/11-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 582/2025	04-10-2025	NS INTERIOR CONTRACTS PVT LTD Vs MISTER SCOTCH CO	20-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/11-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 270/2026	18-05-2026	STATE BANK OF INDIA Vs SURAJ PANDEY	20-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/07-08-2026
			ROOM NO 208	COMMERCIAL	CS COMM 147/2026	16-03-2026	PUNJAB NATIONAL BANK Vs RAKESH KUMAR JAIN	28-07-2026	NOT FILED	NOT FILED	NOT FILED	NO-	NO	PE/11-08-2026

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
41	SH. SANJAY SHARMA-II DISTRICT JUDGE, COMMERCIAL COURT	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 185/2026	04.04.2026	GURINDER SINGH VS M/S PET TRADERS & ANR	03.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 44/2026	22.01.2026	SHREE BANKEY BEHARI FABRICS PVT LTD VS CHAMAN MIYAN	06.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 247/2026	06.05.2026	M/S SHRI BABA ELECTRIC CORPORATION VS M/S GREEN YARDS INTERIORS AND DEVELOPERS PVT LTD & ORS.	06.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 205/2026	11.04.2026	BANK OF BARODA VS NARENDER KUMAR	06.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 193/2026	07.04.2026	BANK OF BARODA VS FAHAD HAYAT KHAN	07.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 81/2026	12.02.2026	TAFSEER AHMAD VS NIYAZ SAHEB	08.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 175/2026	01.04.2026	CANARA BANK VS VAIBHAV GOEL	14.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 649/2024	20.12.2024	SHREE BANKEY BEHARI FABRICS PVT LTD VS ANKIT GUPTA	15.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 154/2026	19.03.2026	NTITIN SHARMA VS SUNNY MEGHANI	15.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 241/2026	04.05.2026	PUNJAB NATIONAL BANK VS AMIT SOLANKI	16.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 316/2024		ANKIT JAIN VS AYUSH KUMAR SINGH	17.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 292/2026	26.05.2026	STATE BANK OF INDIA VS M/S RUPAM SALES CORPORATION	20.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 57/2026	02.02.2026	PADMAVATI GARMENTS VS M/S MB COLLECTION	21.07.2026	Not Filed	NO	Not Filed	NO	NO		
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 278/2026	21.05.2026	JITENDER KUMAR VS ADLAKHA VIKAS	22.07.2026	Not Filed	NO	Not Filed	NO	NO		

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 452/2025	19.07.2025	APOLLO PIPES LIMITED VS BHOGILAL CHAMANLAL SHAH	22.07.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 301/2026	03.06.2026	SACHIN KUMAR GUPTA VS PANKAJ SINGH	23.07.2026	Not Filed	NO	Not Filed	NO	NO	
		303, New Court Building	CS(COMMER CIAL)	CS(COMM) 265/2026	15.05.2026	SURESH JAIN @ SURESH JAIN VS ANIL DHINGRA	28.07.2026	Not Filed	NO	Not Filed	NO	NO	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304	COMMERCIAL	CS(COMM) /559/2025	SH. SANJEEV SINGHAL VS SH. VIJAY KUMAR SHARMA PROP. OF M/S	02-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 06-10-2026	
				COMMERCIAL	CS(COMM) /95/2026	M/S SUPER AGENCIES VS GAGAN DEEP SINGH	07-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 14-10-2026	
				COMMERCIAL	CS(COMM) /39/2026	PUNJAB NATIONAL BANK VS SEEMA VIJ	07-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 14-10-2026	
				COMMERCIAL	CS(COMM) /117/2026	STATE BANK OF INDIA VS SH. VAIBHAV TOMAR PROP OF M/S	22-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 04-11-2026	
				COMMERCIAL	CS(COMM) /437/2025	ANUJ KUMAR VS M/S SPIC CHEMICAL S	23-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 17-09-2026	
				COMMERCIAL	CS(COMM) /653/2025	SH. HASHIM ALI VS SH. DHUD SINGH BHERU	23-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 23-11-2026	
				COMMERCIAL	CS(COMM) /93/2026	SHOBHIT BHUSHAN VS RAHUL JAIN	24-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 17-11-2026	
				COMMERCIAL	CS(COMM) /3/2026	AIRCON TECHNIQUES PVT. LTD. VS GALAXY DREAM HOME DEVELOPER	27-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 19-11-2026	
				COMMERCIAL	CS(COMM) /94/2026	HAIR MASTERS SALON PVT. LTD. VS SURESH VIJ	29-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 24-11-2026	
				COMMERCIAL	CS(COMM) /27/2025	HARSWAR OOP BHAMA VS SHUBSHREE INTERIOR S PVT. LTD.	30-07-2026	NOT FILED	NOT FILED	NOT FILED	NOT FILED	P.E. 18-11-2026	
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, WEST COMMERCIAL COURT	NORTH-WEST	406	Civil	278/24	04-05-2024	Saffire Crop Science Private Limited Vs Ms Ramdeo Traders						

SRC	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
					818/22	27-10-2022	KAIZEN INDIA (A PARTNERSHIP FIRM) Vs SARVATMA IMPEX PVT LTD							
					701/22	27-08-2022	ABHISHEK GARG Vs MOHD IMRAN							
					305/23	25-04-2023	M/S NIKUM ENERGY CONTROL INDIA LIMITED Vs LALIT CHOPRA LALIT KUMAR CHOPRA							
					808/22	15-10-2022	M/S SINGLA POLYMERS Vs M/S SHREE POLY PLAST							
					174/20	12-10-2020	MAA SUMAN ENTERPRISES Vs FANCY READY MADE STORE							
					902/22	24-11-2022	MANYA INTERNATIONAL AND ANR Vs CHEM PHARM INDUSTRIES INDIA PVT LTD. AND ANR.							
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL											
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL											
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	CS COMM 103/26	20.02.2026	SITARAM TRADERS Vs SK ENTERPRISES	17.07.2026	17.07.2026	17.07.2026	NIL	NIL	NIL	
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial Suit	CS COMM 196/2025	16-04-2025	M/S JSK INTERNATIONAL Vs M/S THE PICCADILY HOTELS	46205	PE - 03/8/26 &... 04/08/26 DE - 10/08/26 & 11/08/26 F.A - 19/08/26	...	...	...		...
			613	Commercial Suit	CS COMM 58/2026	29-01-2026	CANARA BANK Vs GAGAN SACHDEVA PROP M/S HEMEN STEELS	46207	PE - 20/07/26 DE - 25/07/26 F.A - 01/08/26	...	...	...		...
			613	Commercial Suit	CS COMM 53/2026	29-01-2026	Vineet Kumar Vs Ms Vayu Distributors Pvt Ltd	46217	PE - 12/8/26 &... 17/08/26 DE - 21/08/26 & 22/08/26 F.A - 29/08/26	...	...	...		...
			613	Commercial Suit	CS COMM 505/2025	17-09-2025	INFINITY FREIGHT SERVICES INDIA PRIVATE LIMITED Vs M/S GLOBIZZ SHIPPING PVT. LTD.	46218	PE - 20/8/26 TO 04/09/26 DE - 11/10/26 & 31/10/26 F.A - 25/11/26	...	...	...		...
			613	Commercial Suit	CS COMM 108/2025	03-03-2025	IDBI BANK Vs M/S KASHISH GLOBAL	46220	PE - 10/08/26 DE - 18/08/26 F.A - 24/08/26	...	...	...		...

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING						
		613	Commercial Suit	CS COMM 443/2025	19-08-2025	V2 RETAIL LTD. Vs AYUSH CHOUKSEY	46224	PE - 17/8/26 & 18/08/26 DE - 01/09/26 & 02/09/26 F.A - 08/09/26	...	...	...		...
		613	Commercial Suit	CS COMM 510/2025	18-09-2025	MOGLI LABS INDIA PVT LTD Vs UTKAL FERRO PRODUCTS AND OTHERS	46232	PE - 16/8/26 TO 16/09/26 DE - 22/09/26 & 22/10/26 F.A - 31/10/26	...	...	...		...
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	COMMERCIAL SUI	CS(COMM) 47/2026	28.01.2026	UPGRID SOLUTIONS VS. ASIF HUSSAIN	08.07.2026	PE-09.09.2026	NIL	NIL	NIL	NIL	NIL
		614	COMMERCIAL SUI	CS(COMM) 591/2025	01.11.2026	UPGRID SOLUTIONS VS. MOHD AFZAL	08.07.2026	PE-09.09.2026	NIL	NIL	NIL	NIL	NIL
		614	COMMERCIAL SUI	CS(COMM) 43/2026	28.01.2026	UPGRID SOLUTIONS VS. MD. MUKDARI	08.07.2026	PE-09.09.2026					
		614	COMMERCIAL SUI	CS(COMM) 102/2026	19.02.2026	UPGRID SOLUTIONS VS. SHADAB MALIK	08.07.2026	PE-09.09.2026					
		614	COMMERCIAL SUI	CS(COMM) 189/2026	04.04.2026	RODISH HOSPITALITY VS. KAPIL KOHLI	13.07.2026	PE-31.07.2026 DE-11.08.2026					
		614	COMMERCIAL SUI	CS(COMM) 249/2026	27.04.2026	NEERAJ MALHOTRA VS.MAHADEV	28.07.2026	PE-18.08.2026 DE-25.08.2026					
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (Comm)	108/2026	24.02.2026	Bikanervala Pvt. Ltd. Vs Akribiz Business Solutions Pvt. Ltd.	10.07.2026	Within 4 Weeks	Within Weeks	4			
		509	CS (Comm)	67/2026	05.02.2026	Bank of Maharashtra vs Rahul	17.07.2026	PE - 22.08.2026	Within Weeks	4			
		509	CS (Comm)	62/2026	02.02.2026	Canara Bank Vs Krishan	21.07.2026	PE - 21.08.2026	Within Weeks	4			
		509	CS (Comm)	43/2025	27.01.2025	Uco Bank vs Rakh Fashion	28.07.2026	PE-09.09.2026	Within Weeks	4			